

Annexure -7

Name of the corporate debtor: Vinayak Iron Coke Private Limited; Date of commencement of CIRP: 13-12-2024; List of creditors as on: 04-01-2025

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received								Amount contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, any
	Department	Government	Date of receipt	Amount claimed	Amount Provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	COMMISSIONER, COMMERCIAL TAXES. WEST	COMMISSIONER, COMMERCIAL TAXES. WEST BENGAL	26-12-2024	1,20,59,923		OC- Statutory			no	nil				1,20,59,923	
2	Provident Fund	Provident Fund	23-12-2024	2,48,152		OC- Statutory			no	nil				2,48,152	
2	Total			1,23,08,075	-						-	-	-	1,23,08,075	

Provisionally Admitted based on the Proof of Claim Submitted subject to books & further proof, if any